(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K-11019/18/2023-US.I/II
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road, New Delhi-110 011.

Dated: 24th May, 2023.

NOTIFICATION

In exercise of the power conferred by Article 223 of the Constitution of India, the President is pleased to appoint, Shri Justice S. Vaidyanathan, Judge of Madras High Court, to perform the duties of the office of the Chief Justice of that High Court with effect from 25.05.2023 consequent upon the retirement of Shri Justice T. Raja, Acting Chief Justice, Madras High Court.

(Rajinder Kashyap)

Special Secretary to the Government of India

Tele: 2338 3037

To

The Manager, Government of India Press, Minto Road, New Delhi. No. K-11019/18/2023-US.I/II

Copy to:

1. Shri Justice S. Vaidyanathan, Judge of Madras High Court, Chennai.

- 2. The Secretary to Governor, Tamil Nadu, Chennai...
- 3. The Secretary to Chief Minister, Tamil Nadu, Chennai.
- 4. The Secretary to the Acting Chief Justice, Madras High Court, Chennai.
- 5. The Chief Secretary, Government of Tamil Nadu, Chennai.
- 6. The Registrar General, Madras High Court, Chennai.
- 7. The Accountant General, Tamil Nadu, Chennai.
- 8. The President's Secretariat, (CA.II Section), Rashtrapati Bhawan, New Delhi.
- 9. PS to Principal Secretary to the Prime Minister, PM's Office, South Block, New Delhi.
- 10. Registrar (Conf.), o/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- 11. PS to MoS(I/C), L&J/PPS to Secretary (Justice).

12. Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).

24/05/2023

Dated: 24.05.2023

(Prem Chand)

Under Secretary (Appointments-I)

Tele: 2338 2978